

for the balance work, due to which they expressed their unwillingness, before commencing the work, to proceed with it.

Inland Water Transport Schemes Sanctioned for Andhra Pradesh

5856. SHRI GANGA REDDY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have sanctioned inland water transport schemes costing rupees 3.27 crores ; and

(b) if so, the names of schemes sanctioned for Andhra Pradesh and the estimated cost of each ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes, Sir.

(b) Three schemes mentioned below involving a total expenditure of Rs. 10.73 lakh have been sanctioned for the development of inland water transport in Andhra Pradesh during the Fourth Plan period :

- (i) Conversion of Kalipatnam main channel from mile 4/7 to tail end into a navigable channel including construction of tidal lock at tail end to connect with Upputeru river. — Rs. 5.30 lakhs.
- (ii) Construction of tidal lock mile 37/7 of Bendamurlanka canal of Godavari Central delta. — Rs. 4.43 lakhs.
- (iii) Construction of a water at Amalapuram in Bendar Canal.—Rs. 1.00 lakh.

Upgrading of Karaikudu Allgappa Chettiar College into University

5857. SHRI BHUVARAHAN : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Tamil Nadu Government has written to the Centre for upgrading the Karaikudu Allgappa Chettiar College into a University ;

(b) whether the U. G. C. has also considered this matter in detail

(c) if so, the action taken in the matter ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA) : (a) No Sir.

(b) to (d). Do not arise.

Iraqi Plane flown over Indian Air Space from Karachi

5858. SHRI JYOTIRMOY BOSU : SHRI BIRENDRA SINGH RAO :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether an Iraqi plane flew over Indian air space from Karachi recently ; and

(b) if so, the action taken by Government on this matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). An Iraqi Airways civilian aircraft proceeding from Baghdad to Peking via Karachi and Dacca in June 1971 requested for permission to overfly India as it was carrying a high powered Iraqi Delegation. However, the aircraft was asked to make a technical landing at Calcutta on its way to Peking and at New Delhi on the way back, both of which it did.

Proposal to grant Loans/Grants to Cinema Houses by L. I. C.

5859. SHRI BHUVARAHAN : Will the Minister of FINANCE be pleased to state whether there is any proposal to grant loans/grants to cinema houses and other commercial business houses, like hotels, for their development from the Life Insurance Corporation funds ?

THE MINISTER OF STATE IN THE MINISTRY OF REVENUE (SHRI K. R. GANESH) : Loans for construction of cinema houses and hotels are available under the LIC's Property Mortgage Scheme.